

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

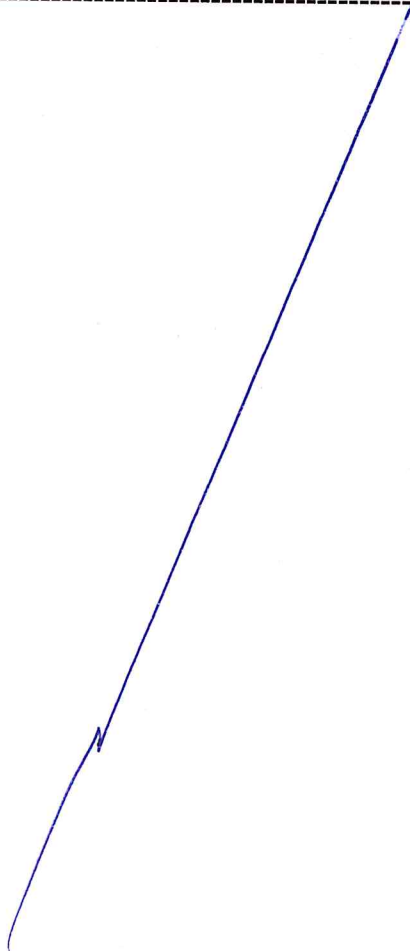
PETITION NUMBER : TCP/138/2016

NAME OF THE PETITIONER : V Saraswathi & 7 Ors

NAME OF THE RESPONDENT(S) : Meadow Rural Enterprises Pvt Ltd

UNDER SECTION : Sec 397/398 of CA, 1956





2. TCP/138/2016

ORDER

Ld. PCS Mr.A.Rengarajan for the Petitioner. Ld. Counsel Mr.A.M.Sridharan for the Respondent.

Joint Affidavit has been filed by the Petitioner vide Diary No. 3398 dated 05.07.2024 and a memo was also filed vide Diary No. 3228 dated 27.06.2024.

Applicant is directed to serve copy of the memo and Affidavit on the Respondent. 2 weeks time is given for response.

List the Petition for hearing on **21.08.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)